

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 846 of 2020

Habib Sheikh @ Habib & Anr. Petitioner

Versus

1. The State of Jharkhand

2. Nandu Mahto Opp. Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Sanjay Kumar Pandey, Advocate

For the Opp. Party : Mr. Rajneesh Vardhan, A.P.P.

04/24.06.2020 Mr. Sanjay Kumar Pandey, learned counsel for the petitioner submits that he has filed *Vakalatnama* on behalf of the opposite party no. 2.

List this case in the next week under the same heading.

The interim order granted earlier vide order dated 18.02.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J.)